

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

[Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Regulations, 2017)]

For the attention of the Stakeholders of Aucnet Sanrad India Private Limited

1.	Name of Corporate Person	Aucnet Sanrad India Private Limited	
2.	Date of Incorporation	August 25, 2015	
3.	Authority under which corporate person in incorporated/ registered	Registrar of Companies, Mumbai	
4.	Corporate Identity Number/ Limited Liability Identity Number of corporate person	U33111MH2015PTC267759	
5.	Address of the registered office and principal office (if any) of corporate person	Times Square Building, 7th, and 8th Floor, Western Express Hwy, Andheri East, Mumbai, Maharashtra 400069	
6.	Liquidation commencement date of corporate person	December 22, 2020	
7.	Name, address, e-mail address, telephone number and the registration number of the liquidator	Name	Ms. Suchi Agarwal
		Address	E-1805, Ireo Uptown Sector-66, Badshahpur, Gurgaon, Haryana ,122101
		Telephone No.	91 97170 01714
		Mobile No.	91 97170 01714
		e-mail id	suchi.cs.07@gmail.com
		IP Registration Number	IBBI/IPA-002/IP-N00346/2017-2018/10996
8.	Last date for submission of claims	January 21, 2021	

Notice is hereby given that the Aucnet Sanrad India Private Limited has commenced voluntary liquidation on December 22, 2020.

The stakeholders of Aucnet Sanrad India Private Limited are hereby called upon to submit a proof of their claims, on or before January 21, 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Suchi agarwal
Liquidator

No. I BBI/IPA-002/IP-P00346/2017-18/10996


Suchi Agarwal

Date: December 22, 2020
Place: Gurgaon